

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****Original Application No. 117/2023/EZ**

APARNA SARKAR

Versus

STATE OF WEST BENGAL AND ORS

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Bhuttia

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****Original Application No. 117/2023/EZ**

APARNA SARKAR

Versus

STATE OF WEST BENGAL AND ORS



Counter-Affidavit on behalf of the respondent no.1 in compliance with the order dated 22.03.2024, passed by the Hon'ble Tribunal.

I, Tshering Y. Bhuttia, daughter of Norbu Dadul Bhuttia, aged about 34 years, by faith Buddhist, by occupation Service (Commissioner of Siliguri Municipal Corporation), having office at Baghajatin Road, Siliguri, Post Office and Police Station – Siliguri, District – Darjeeling, Pin – 734001, do hereby solemnly affirm and say as follows –

1. I am at present holding the post of the Commissioner, Siliguri Municipal Corporation. I have been impleaded as the respondent no.1 in the said original application. I have made myself acquainted with the facts and circumstances of the cases. I am competent to affirm this affidavit.
2. Pursuant to the order dated 22.03.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in the Original Application No.117/2023/EZ, and in compliance with the recommendations mentioned in the affidavit filed by the West Bengal Pollution Control Board, Siliguri Municipal Corporation has taken the following steps:
 3. First and foremost, the Commissioner, SMC on behalf of Sri M. Dey, the Sanitary Inspector, Siliguri Municipal Corporation, tender my apology with regard to the statement made in the meeting held on 13.10.2023 as to "it is not possible to control use of plastic carry bags in fish and meat markets". However, with regard to the use of plastic carry bags in the fish and meat market, the Commissioner, SMC has taken stern steps to create public awareness and



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20/04/24
Pashupati Shah
NOTARY SILIGURI

Shukra

campaigning are being held in order to discourage the use of plastic carry bags. Regular inspections are being conducted at Fuleswari Fish Market, DI Fund Market, Bidhan Market, and Subhaspally Fish Market. Fines are being imposed in case of contraventions. SMC has taken up the active step of distributing cloth bags in the fish and meat markets. 'Naka Checkings' are also being conducted at every entry and exit point of the Municipal Area so that plastic bags do not enter into the fish and meat market. Flexes and banners have been affixed at various prominent locations of the markets thereby urging the use of cloth and paper bags and prohibiting the use of plastic bags. Youth is the future of the country and as such steps have also been taken to educate and create awareness among the youth regarding the hazards of plastic use. All supporting documents are annexed hereto and are collectively marked as Annexure A.

The Inspection Report of the Joint Inspection Committee critically highlighted the necessity of carrying out 'Surprise inspection of Major Establishment/Street Vendors, shopping malls on regular basis.' Consequently, inspection drives were carried out by the officials of Siliguri Municipal Corporation in the local markets within the jurisdiction of the Municipal area, and establishments/vendors were examined. Plastic carry bags and thermocol packaging articles were confiscated and accordingly the violators were penalized by imposition of fines. Storing and manufacturing of polythene/plastic carry bags in the city has been banned since 2015 and such ban is still in force.

- The said report also reiterated the necessity of coordination between the Department of Police and Siliguri Municipal Corporation in order to counter the import/export of banned carry bags and Single-Use Plastic (SUP) items by conducting inspection drives at entry and exit points of the municipal boundaries. With regard to such recommendation the Commissioner, Siliguri Municipal Corporation caused a representation to the Commissioner of Police, Siliguri Police Commissionerate vide memo no.53/SMC/ENVT/23-24 dated 15.01.2024, and thereby requested for police assistance to conduct

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20/01/24
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NOTARY SILIGURI**



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the inspection drives to restrict the entry of banned plastic bags within the territorial jurisdiction of the city. Naka checking were conducted by the inspection teams comprising of police personnel and officials of SMC at various entry points of the city which were scheduled on and from 01.04.2024 to 05.04.2024. Consequently, the said drives were conducted, the plastic and thermocol articles were impounded and the bearers were fined correspondingly. Details of the said inspections being the names of the Officers-in-Charge of the Corporation for the respective drives and stipulating the dates, locations, and period of conducting the said drives and pictures of the inspection drive are annexed hereto and collectively marked as Annexure B.

6. The Corporation further issued correspondence vide memo no. 54/SMC/Envt/23-24 dated 28/03/2024 to numerous educational institutions requesting the authorities to acquaint the students with the ban of plastic and thermocol articles. The students were also enlightened about the hazards which plastic cause in the society. The relevant documents are annexed hereto and marked as Annexure C.

7. The Corporation issued directions vide Memo no.55/SMC/Envt/23-24 dated 01.04.2024 to the Borough Officers of the respective borough committees (nos. I to V) to take necessary actions to make the city plastic free. The Officers were further directed to impose fines on the usage of plastic carry bags and thermocols of Rs.500/- (Rupees Five Hundred only) on retailers and Rs. 50/- (Rupees Fifty only) on customers. The penalty in case of repeated violations could be increased to a sum of Rs.7500/- (Rupees Seven Thousand Five Hundred Only). The receipt copies of the memorandum are annexed hereto and marked as Annexure D.

8. The Corporation also issued directions vide Memo no.56/SMC/Envt. / 2024-25 dated 02/04/2024 to the Secretary, Siliguri Regulated Market Committee, Siliguri, to prohibit the usage of all kinds and varieties of plastic carry bags and all categories of thermacol within



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the premises of Siliguri Regulated Market to maintain a congenial environment. It was also intimated that the invariable disposal of plastic carry bags and thermocol articles leads to clogging of the drainage, thereby resulting in stagnation of water and consequent germination of vector-borne diseases. A copy of the order of this Hon'ble Tribunal and a copy of the joint inspection report were also annexed along with the memorandum.

9. It is relevant to mention herein that Siliguri Regulated Market committee is administrated and overseen by District Magistrate, Darjeeling acting as the Chairman and the Secretary, RMC (Regulated Market Committee) is the Nodal Officer. Though the RMC falls within the geographical jurisdiction of Siliguri Municipal Corporation but the control, management and onus to keep the entire area of RMC free from plastic, thermocol articles, and garbage is with the authorities of RMC. However, in this regard it is hereby stated that several letters were issued and addressed to the Secretary, RMC with a copy noted and given to District Magistrate, Darjeeling to prohibit the use of all kinds of plastic carry bags and all categories of thermocol within the premises of RMC in order to maintain a congenial environment. Lastly, by a memo bearing no. 56/SMC/Envt./2024-25 dated 02/04/2024 enclosing the copy of the order of the NGT and Joint Inspection Report, the Commissioner, SMC issued a notice to the Secretary, RMC with a copy to District Magistrate, Darjeeling, thereby directing him to prohibit the usage of all kinds of Plastic Carry Bags and all categories of thermocols to maintain congenial environment in the premises of RMC. A copy of the memorandum is annexed hereto and marked as Annexure E.

10. It is pertinent to mention herein that on earlier occasions, several notices under the relevant sections of the West Bengal Municipal Corporation Act, 2006 were served upon violators for removing dog camel/khatals/piggeries/cowshed from the surrounding region encompassing the banks of Mahananda River. It is worth mentioning herein that acting upon such notices all the violators have removed respective dog camel/khatals/piggeries/cowsheds. At present

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only one cowshed is in operation. However, the waste materials from the said cowshed are segregated properly and has been barricaded from being dumped into the Mahananda river and hence, do not contaminate the said river water.

11. The Conservancy Department of Siliguri Municipal Corporation has formed 15 nos. of Task Force which have been deployed for cleaning the high drains and rivers and steps are being taken so that such cleaning exercise takes place on a regular basis. The photographs of such cleaning process are annexed hereto and marked as Annexure F.

12. The construction work of STP has started in Siliguri Municipal Corporation area -

STP-I - DPR vetting is completed and will soon be placed before State Level Tender Committee for approval.

STP - II - The location is at Noukaghat and 12% of the construction work has been completed.

STP - III - The location is at Fulbari and 25% of the construction work has been completed.

A report was presented by the Conservancy Section, SMC with regard to the present collection and processing of legacy waste, as well as garbage collected door-to-door from the residents of the Municipal Area. The report stated as follows-

> Processing of Legacy waste.

Quantity tendered In MT — 3,79,382 MT.

Processing done-cumulative (MT) — 379297.094 MT.

Land reclamation — 10.25 acres of Zone-C.

> Fresh Waste Processing Plant of Zone —C which has been cleared.

Total capacity of fresh waste processing per day — 170 tonnes.

Wet Waste per day — 102 tonnes.

Dry Waste per day — 68 tonnes.

Presently 115 tonnes of segregated wet and dry waste is dumped in the fresh waste treatment plant from 35 wards and remaining 12 wards partially segregation is going on. As soon as the fresh waste



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processing plant is fully operational, then around 310 to 340 MT of segregated garbage will be delivered per day.

> House to House lifting of garbage and types of vehicles used. Primary collection of garbage is done in all the 47 wards of Siliguri Municipal Corporation. Approximately 193190 House hold bins of 10 Its has been distributed in 47 wards of SMC.

Total number of Paddled tricycle from SUDA — 720 nos.

Presently, 678 nos. of Nirmal Bandhus are engaged for primary collection of garbage using paddled tricycle and all kinds of safety gears are provided like gloves, masks, gumboots, reflective aprons, etc. 124 nos. of Nirmal Sathis are engaged to ensure proper segregation from all the residential and commercial establishments as well as collection of scrap materials from households and from different locations to minimize the spread of vector borne diseases.

Primarily collected garbage reaches to a secondary transportation point where 98 secondary transportation vehicles, having chambers of green and blue for wet and dry waste and it is collected in segregated manner and transported in the dumpsite.

40 numbers of hand carts (with 40 hrs. of green and blue bins) are used in slum areas as the roads are very narrow for collection of garbage.

Collection of garbage from market areas using trolleys, mini trucks, dumpers, etc. and total nos. of vehicles deputed are 67 nos.

Cesspool Services provided by the Siliguri Municipal Corporation.

3000 Itr. Cesspool office vehicles — 7 nos.

Total no. of trips per day — 3 trips.

Total collection of septage — 63000 ltr. per day approximately.

6000 ltr. Cesspool rented vehicles — 6 nos.

Total no. of trips per day — 2 trips approximately.

Total collection of septage — 72000 Itr. per day.



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NOTARY SILIGURI

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-7-



D.I. VATs

Presently, 110 nos. of D.I. VATs are placed in different wards of Siliguri Municipal Corporation.

13. The statements made in the above paragraphs are true to the best of my knowledge and those made in paragraph 4 is humble submission before the Hon'ble Tribunal.

Shukla

Deponent

Prepared in my office
Deboni Das
Advocate

Identified by me.

Deboni Das
Advocate

Solemnly affirmed before me
on this theday of April, 2024

~~Solemnly Affirmed & Declared~~
~~Before me on Identification~~

20/04/24
Pashupati Shah
NOTARY SILIGURI

AFFIDAVIT

solemnly affirmed before me
by *Tishering M. Chatterjee*
U. *Sgt.*
Identified by *D. Das (Adv)*
this the *20th* day of *April* 2024

- 8 -



SILIGURI MUNICIPAL CORPORATION

Baghajatin Road, P.O. Siliguri, Dist. Darjeeling, PIN 734001

Website : www.siligurismc.in, E-mail : smcwb@hotmail.com ; smcwb2@gmail.com



MARKET SECTION

Report of the campaigns conducted on 09.04.2024, 12.04.2024 and 13.04.2024

For creating awareness among the vendors (mainly Fish & Meat) of different markets to use cloth bags instead of plastic bags a campaign was conducted by the Market section, SMC by distributing cloth bags in the following markets :-

1. Fuleswasri Fish market.
2. D.I fund Market.
3. Bidhan Market.
4. Subhaspally Market.



FULESWARI FISH MARKET



DI FUND MARKET



BIDHAN MARKET



SUBHASPALLY FISH MARKET



SILIGURI MUNICIPAL CORPORATION

P.O. SILIGURI, DIST. DARJEELING (W.B.), ☎ 2526780, 2432804, 2435444, 2433277, 2433744, 2435282, 2536311
WEBSITE : www.siligurismc.in. E-mail : smcwb@hotmail.com & smcwb2@gmail.com



Memo No: 53 / SMC / ENT. / 23-24

Dated : 28 / 03 / 2024

To
The Commissioner of Police,
Siliguri Police Commissionerate,
Siliguri.

ofc

Sub: Assistance of Police during Naka Checking by Siliguri Municipal Corporation.

Sir,

It has been observed that various commercial establishment, markets and residential establishments are using banned plastic carry bags and thermocols and hence, causing hazardous effect on the entire ecosystem.

The Hon'ble NGT in the order No. 117/2023/EZ dated- 15/01/2024 has directed that "The Siliguri Municipal Corporation in coordination with Police Department shall carry out inspection in Nakas(Entry / Exit point of the Municipal Boundary) so that Import / Export of banned carry bag and SUP items may be minimised."

The inspection shall carry on from April 1st 2024 onwards. Therefore, in this regard the departmental in charges of SMC will be carrying inspection, so, I request your necessary police assistance may kindly be given for the same. (Schedule attached as Annexure-A)

Thanking you,

Bhutta

Commissioner
Siliguri Municipal Corporation

Copy Forwarded for kind information to:

1. The D.C.P.-Easte Zone-I
2. The A.C.P. (Enforcement Branch)
3. The S.D.O.
4. The Executive Engineer
5. The Inspector-In-Charge
6. The Inspector-In-Charge
7. The Inspector-In-Charge

Dated: 28 / 03 / 2024
Siliguri Police Commissionerate
Siliguri Police Commissionerate
Siliguri
WBPCB, Matigara
Pradhan Nagar Police Station
Bhaktinagar Police Station
N.J.P. Police Station

Bhutta

Commissioner
Siliguri Municipal Corporation

Memo No: 53(7) / SMC / ENT / 23 - 24

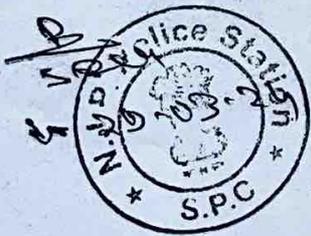
Dated : 28 / 03 / 2024

Copy to.

1. The Deputy Mayor,
2. The MMIC (Conservancy and Vehicle)
3. The MMIC (Environment)
4. The Finance Officer,
5. The Principal P.S. to Hon'ble Mayor,
(with a request to place this before the Hon'ble Mayor)
6. The P.A. to Commissioner
7. Office Copy

Siliguri Municipal Corporation

Siliguri Municipal Corporation
Siliguri Municipal Corporation



Bhutta

Commissioner
Siliguri Municipal Corporation

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P.O. SILIGURI, DIST. DARJEELING (W.B.), ☎ 2526780, 2432804, 2435444, 2433277, 2433744, 2435282, 2536311
 WEBSITE: www.siligurismc.in, E-mail: smcwb@hotmail.com & smcwb2@gmail.com



Annexure-A

S/N	NAME OF THE PLACE	NAME OF THE OFFICERS	DATE	TIME
1	Darjeeling More	Shri. Sankar Ganguly	01/04/24	08 to 11 a.m. & 04 to 06 p.m.
2	Noukaghat	Shri. Mriganko Dey	01/04/24	08 to 11 a.m. & 04 to 06 p.m.
3	Salugara	Shri. Indranil Bhadra	01/04/24	08 to 11 a.m. & 04 to 06 p.m.
4	Darjeeling More	Shri. Sankar Ganguly	02/04/24	08 to 11 a.m. & 04 to 06 p.m.
5	Noukaghat	Shri. Mriganko Dey	02/04/24	08 to 11 a.m. & 04 to 06 p.m.
6	Salugara	Shri. Indranil Bhadra	02/04/24	08 to 11 a.m. & 04 to 06 p.m.
7	Darjeeling More	Shri. Sankar Ganguly	03/04/24	08 to 11 a.m. & 04 to 06 p.m.
8	Noukaghat	Shri. Mriganko Dey	03/04/24	08 to 11 a.m. & 04 to 06 p.m.
9	Salugara	Shri. Indranil Bhadra	03/04/24	08 to 11 a.m. & 04 to 06 p.m.
10	Darjeeling More	Shri. Sankar Ganguly	04/04/24	08 to 11 a.m. & 04 to 06 p.m.
11	Noukaghat	Shri. Mriganko Dey	04/04/24	08 to 11 a.m. & 04 to 06 p.m.
12	Salugara	Shri. Indranil Bhadra	04/04/24	08 to 11 a.m. & 04 to 06 p.m.
13	Darjeeling More	Shri. Sankar Ganguly	05/04/24	08 to 11 a.m. & 04 to 06 p.m.
14	Noukaghat	Shri. Mriganko Dey	05/04/24	08 to 11 a.m. & 04 to 06 p.m.
15	Salugara	Shri. Indranil Bhadra	05/04/24	08 to 11 a.m. & 04 to 06 p.m.

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 Commissioner
 Siliguri Municipal Corporation
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- 11 -

Siliguri Municipal Corporation Conservancy Department



SILIGURI MUNICIPAL CORPORATION



- শিলিগুড়ি পৌরনিগম এলাকায় প্রাস্টিক ক্যারিবাগ ও থার্মোকোল ব্যবহার সম্পূর্ণভাবে নিষিদ্ধ।
- এর পরিবর্তে চটের বা কাপড়ের ব্যাগ বা কাগজের ব্যাগ ব্যবহার করুন।
- প্রাস্টিক ও থার্মোকোলজাত দ্রব্য আত্মদেহে পোড়াবেন না। এর থেকে যে বিষাক্ত গ্যাস নির্গত হয় তা ক্যান্সার এর কারণ।
- যেকোনো ধরনের প্রাস্টিকের ক্যারিবাগ প্রস্তুতকারী ও বিক্রেতাকে ৫০০ থেকে ৭৫০০ টাকা এবং ক্রেতাকে ৫০ থেকে ৭৫০০ টাকা পর্যন্ত জরিমানা করা যেতে পারে।
- পরিবেশকে দূষণমুক্ত ও পরিচ্ছন্ন রাখতে প্রাস্টিক ক্যারিবাগ বর্জন করুন।

আসুন সবাই মিলে স্বস্থ ও সুস্থ শিলিগুড়ি শহর গড়ে তুলি।

- Use of plastic carrybags and thermocoles is completely prohibited in Siliguri Municipal Area.
- Use a cloth bag or paper bag instead.
- Do not incinerate plastics and thermocoles. The poisonous gas released from it is the cause of cancer.
- Manufacturers and sellers of any type of plastic carrybag can be fined from Rs. 500 to 7500 and the buyer 50 to 7500 rupees.
- Avoid plastic carry bags to keep the environment clean and pollution free.

Let's make Siliguri clean and healthy

মানুষের সেবায় নিরলস শিলিগুড়ি পৌর নিগম






Banning of Plastic and Thermocol awareness, flex and Banner positioned in different markets and main roads under SMC area.

- 12 -



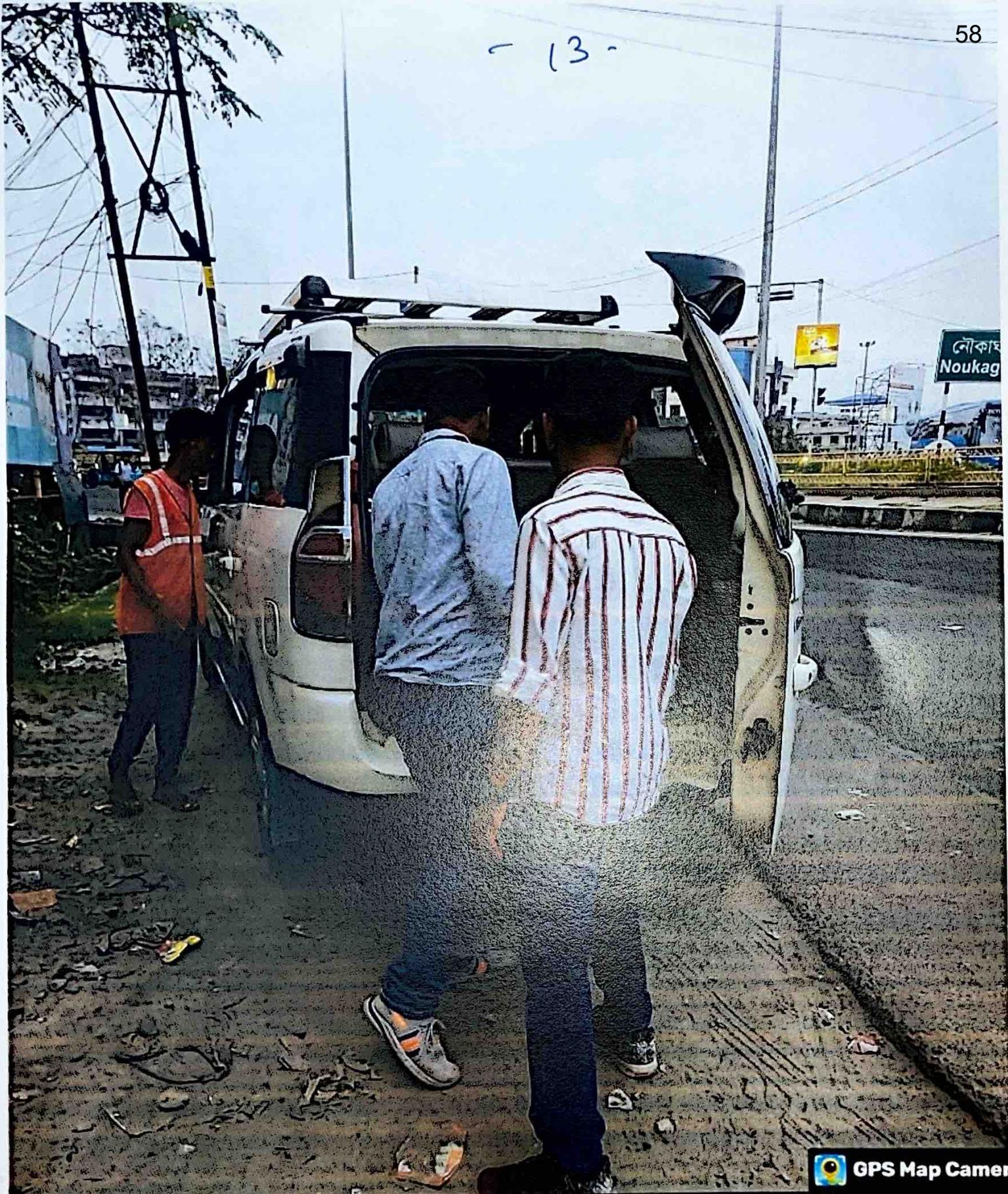
GPS Map Camera



Siliguri, West Bengal, India
MCR6+39G, Ward 31, Babupara, Siliguri, West Bengal 734004, India
Lat 26.690056°
Long 88.410851°
05/04/24 09:50 AM GMT +05:30

Google

- 13 -



GPS Map Camera

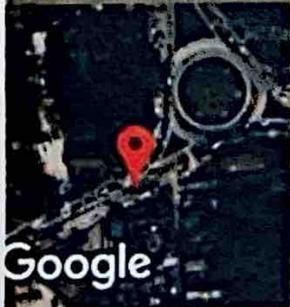
सिलीगुड़ी, West Bengal, भारत

MCR6+3FM, नौकघट मार्ग, वॉर्ड 31, बाबुपारा, सिलीगुड़ी, West Bengal 734004, भारत

Lat 26.690236°

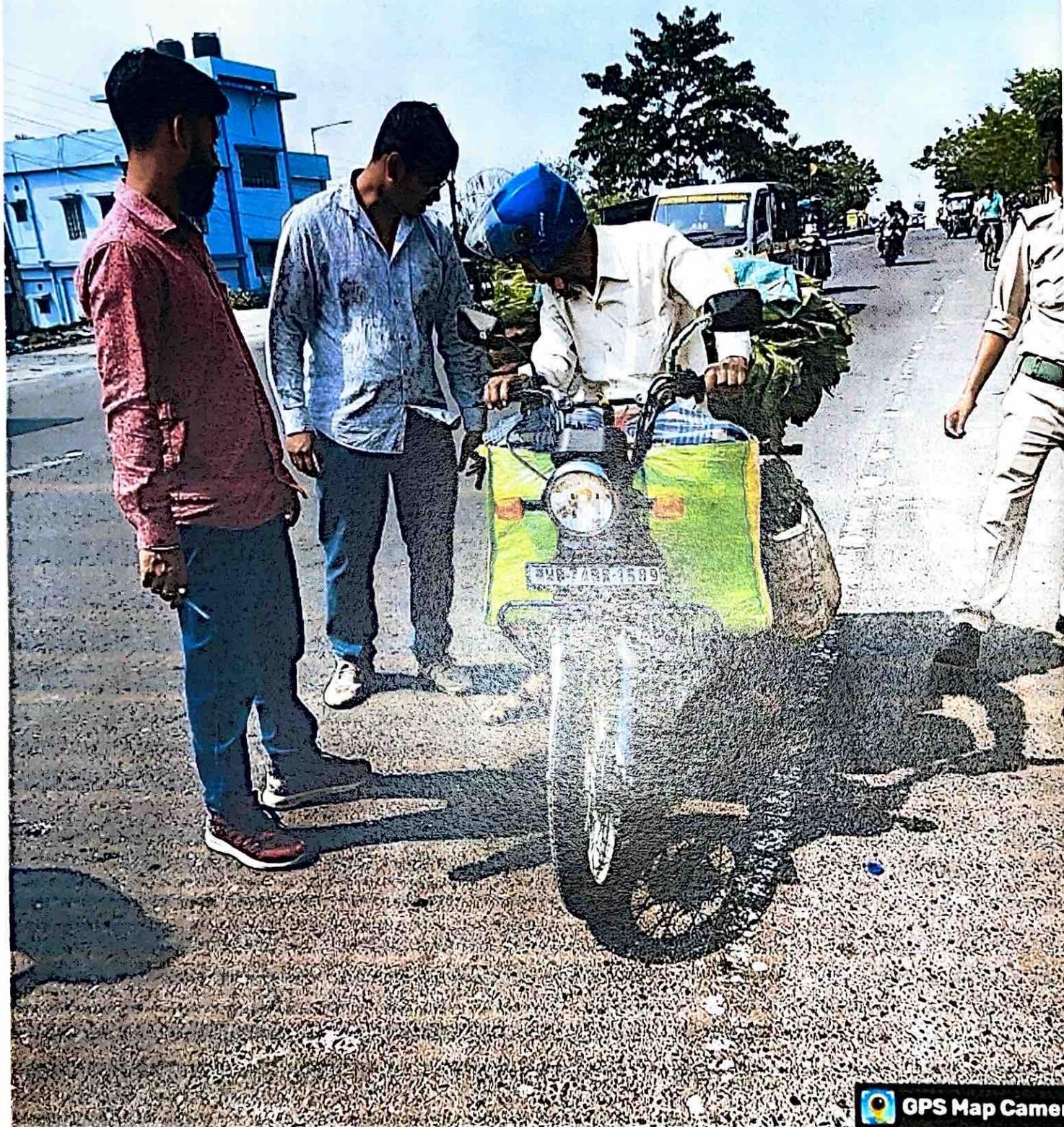
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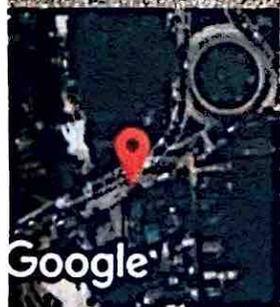


Google

< 14 -



GPS Map Camera



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Long 88.410934°
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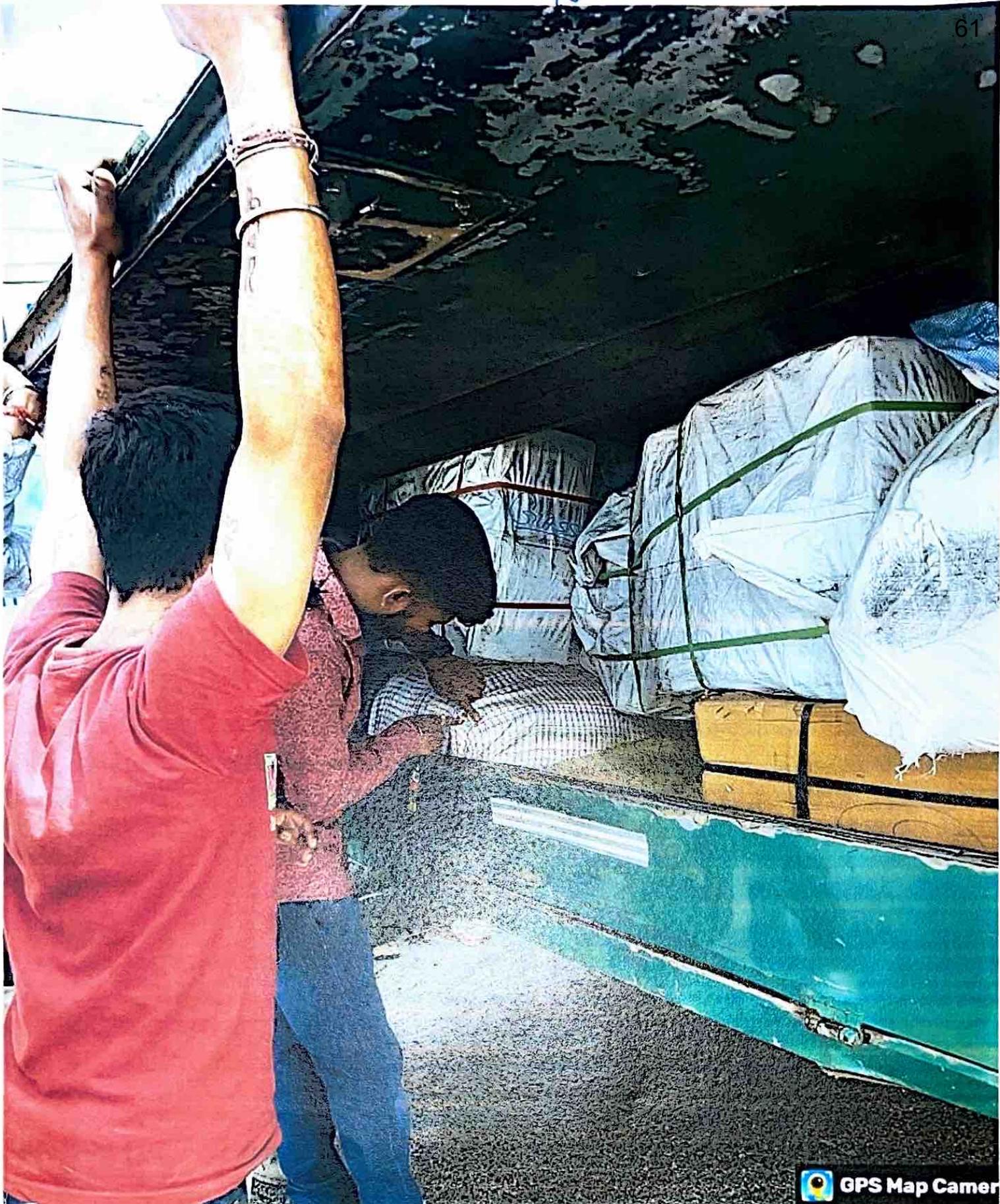
- 15 -



 GPS Map Camera

Siliguri, West Bengal, India
MCR6+39G, Ward 31, Babupara, Siliguri, West Bengal 734004, India
Lat 26.690009°
Long 88.410771°
05/04/24 10:09 AM GMT +05:30





 GPS Map Camera

Siliguri, West Bengal, India
MCQ6+V5F, Noukaghat Rd, Ward 31, Babupara, Siliguri, West Bengal 734004, India
Lat 26.689971°
Long 88.41062°
05/04/24 09:53 AM GMT +05:30



Form No. 42
(Use Rules 98 & 111) No. 7157

MISCELLANEOUS RECEIPT
SILIGURI MUNICIPAL CORPORATION
 P.O. SILIGURI, DIST. MALDESH (WB) 734004, 734004, 734004, 734004, 734004

Date: 4/4/24

Received from: Mrs. S. Sanyal

the sum of Rupees Two hundred rupees
only

on account of _____

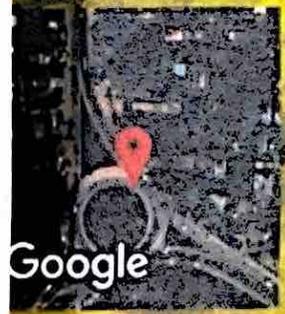
₹ 200/-

Cashier: _____
 Commptroller: _____



 GPS Map Camera

Siliguri, West Bengal, India
 MCR6+7M6, Maa Santoshi Nagar, Babupara, Siliguri, West Bengal 734004, India
 Lat 26.691109°
 Long 88.411837°
 04/04/24 09:36 AM GMT +05:30



Form No. 22
(Form No. 20 & 21)

UNDEVELOPED RECEIPT

SILIGURI MUNICIPAL CORPORATION

ALL SALES AND PURCHASES MADE BY THE CORPORATION SHALL BE MADE THROUGH THIS RECEIPT

No. 7164

Received from M/S. ABC

The sum of Rupees Five hundred and fifty

in account of General Revenue

₹ 550/-

Signature: [Signature]

Stamp: [Stamp]

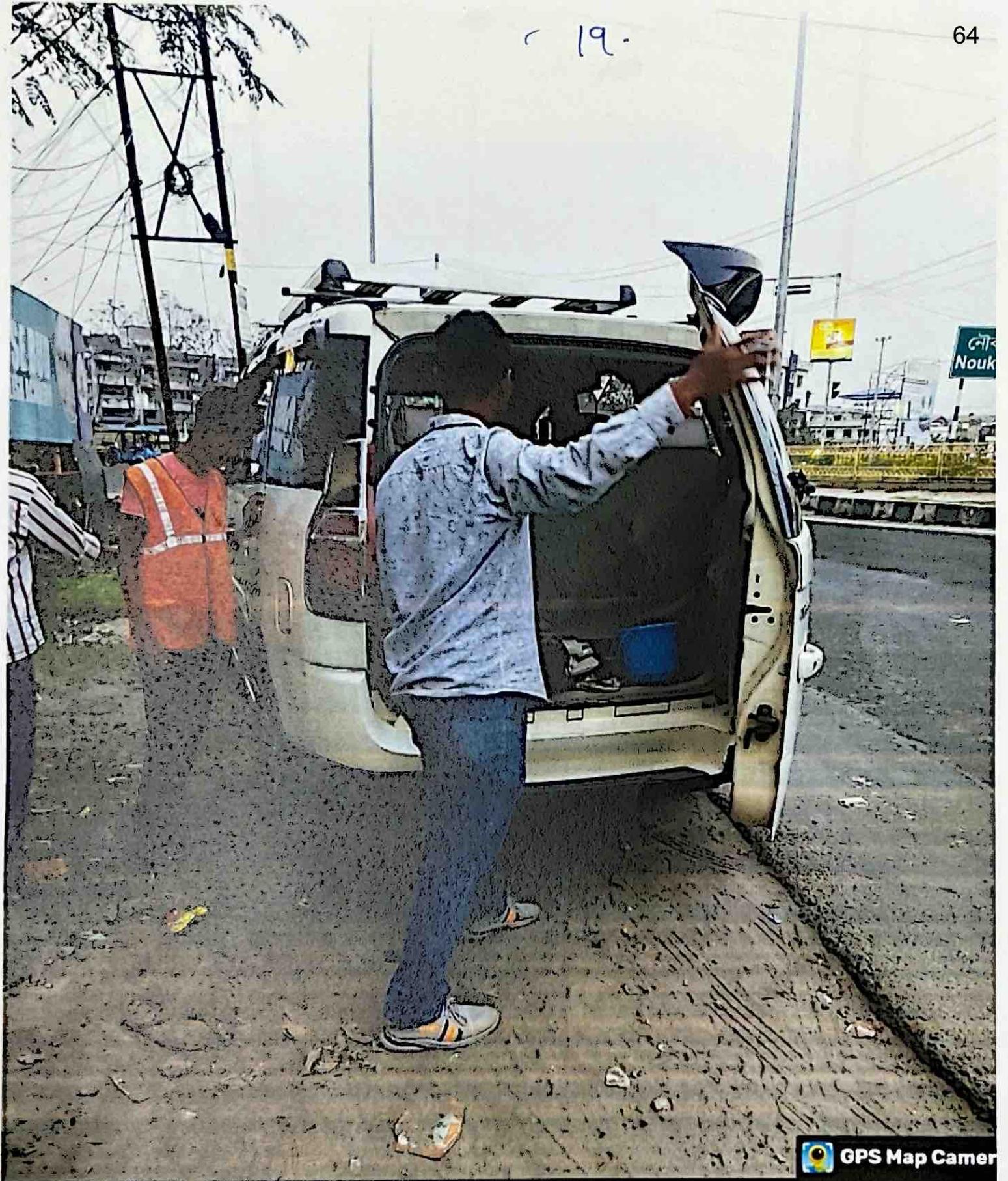
COMPROMISE
FOR AWARD, 1992

GPS Map Camera

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19.



GPS Map Camera



सिलीगुड़ी, West Bengal, भारत
MCR6+3FM, नीकघट मार्ग, बॉर्ड 31, बाबुपारा, सिलीगुड़ी, West Bengal 734004, भारत
Lat 26.690236°
Long 88.411105°
05/04/24 05:51 PM GMT +05:30

Google

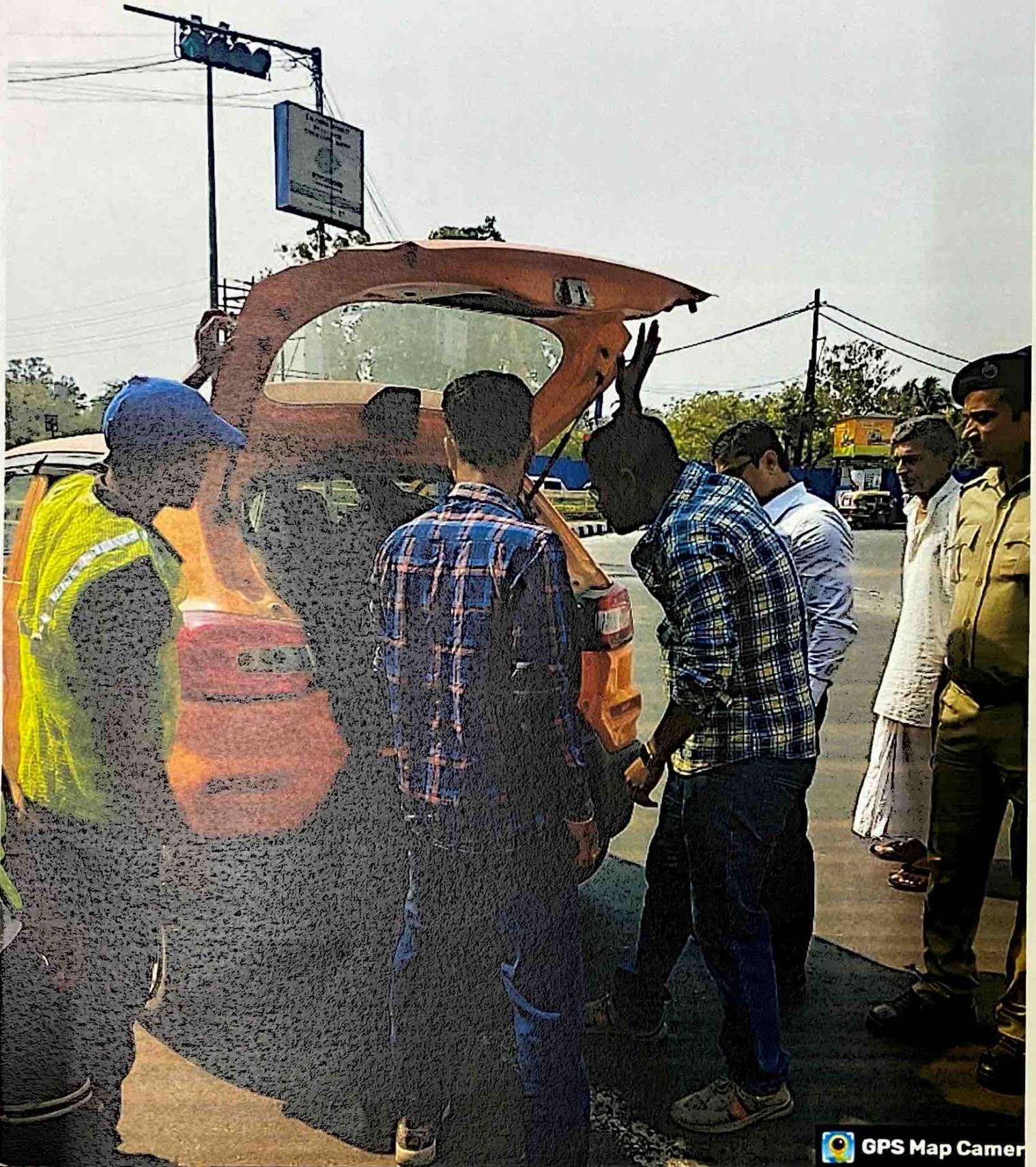
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 GPS Map Camera



Siliguri, West Bengal, India
MCR6+3FM, Noukaghat Rd, Ward 31, Babupara, Siliguri, West Bengal 734004, India
Lat 26.690219°
Long 88.411141°
05/04/24 05:20 PM GMT +05:30



 GPS Map Camera

Siliguri, West Bengal, भारत

MCR6+8R4, Noukaghat Rd, Ward 31, Babupara, Siliguri, West Bengal 734004, भारत

Lat 26.69082°

Long 88.412094°

04/04/24 09:05 AM GMT +05:30

-22-



GPS Map Camera

Siliguri, West Bengal, India
MCR6+8R4, Noukaghat Rd, Ward 31, Babupara, Siliguri, West Bengal 734004, India
Lat 26.690684°
Long 88.412214°
04/04/24 10:04 AM GMT +05:30



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GPS Map Camera

Siliguri, West Bengal, India
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 Lat 26.690796°
 Long 88.412113°
 04/04/24 09:43 AM GMT +05:30



Google



SILIGURI MUNICIPAL CORPORATION

P.O. SILIGURI, DIST. DARJEELING (W.B.), ☎ 2526780, 2432804, 2435444, 2433277, 2433744, 2435282, 2536311
WEBSITE : www.siligurismc.in. E-mail : smcwb@hotmail.com & smcwb2@gmail.com



Memo No: 54/SML/Env/1'23-'24

o/c.

Dated : 28/03/2024

To
The,
.....,
.....

Sub: Public awareness for prohibition for usage of plastic carry bags and thermocols.

It has been observed that various commercial establishments, markets and residential establishments are using banned plastic carry bags and thermocols and hence, causing hazardous effect on the entire ecosystem.

The Hon'ble NGT in the order No. 117/2023/EZ dated- 15/01/2024 "Municipal Corporation with the help of Non- Governmental Organizations, Educational Institutes should make public awareness. Display boards regarding ban of carry bags and SUP items should be installed at major road crossing. Posters/ pamphlets may be distributed among general public for awareness about SUP".

You are therefore requested to sensitise the students and encourage them to carry these messages to their homes and neighbourhood regarding plastics and thermocols being banned. Further, it may be informed to them that use of plastic bags will incur a fine of Rs. 500 which may go upto Rs. 7,500 for repeated violations.

Received
02/04/2024

RECOGNISED
SPONSORED
SILIGURI MUNICIPAL CORPORATION

Received
Biswajit Sarker
Commissioner
Siliguri Municipal Corporation

Memo No: 54(T)/SML/Env/1'23-'24

Dated : 28/03/2024

Copy to.

1. The Deputy Mayor,
2. The MMIC (Conservancy and Vehicle)
3. The MMIC (Environment)
4. The Finance Officer,
5. The Principal P.S. to Hon'ble Mayor,

(with a request to place this before the Hon'ble Mayor, SMC)

6. The P.A. to Commissioner
- Office Copy

Received the same copy
Head Master
Ghogomali High School (H.S.)
Ghogomali, Siliguri- 06
Jalpaiguri

Teacher in Charge
SILIGURI VIDYASAGAR VIDYALAYA
Buchanand Rd, Siliguri
30/3/24

Received
Headmaster
Adarsha Vidyalaya
Siliguri

Received
Teacher-in-Charge
Margaret (S.N.) English School
Pradhan Nagar, Siliguri
1/4/24

Siliguri Municipal Corporation
Siliguri Municipal Corporation
Siliguri Municipal Corporation
Siliguri Municipal Corporation
Siliguri Municipal Corporation

Siliguri Municipal Corporation
Siliguri Municipal Corporation

Received
SURYA SEN MAHAVIDYALAYA
ESTD 1957
30/3/24

30/3/2024

Received
Head Master
Lal Bahadur Shastri
Hindi High School (H.S.)
Siliguri Bazar, Dist. - Jalpaiguri
Pin-734005

O/c - 25



SILIGURI MUNICIPAL CORPORATION

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WEBSITE : www.siligurismc.in, E-mail : smcwb@hotmail.com & smcwb2@gmail.com



Memo No: 54/SML/Env/23-24

Dated: 23/03/2024

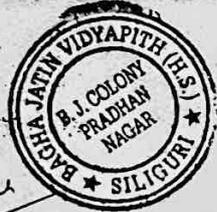
To
The

Sub: Public awareness for prohibition for usage of plastic carry bags and thermocols.

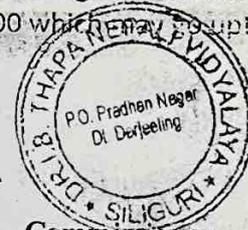
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Received by A. Saha



Per Hamant Saha

Commissioner
Siliguri Municipal Corporation

Memo No: 54(7)/SML/Env/23-24

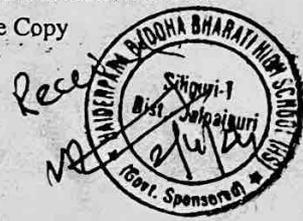
Dated: 28/03/2024

Copy to:

1. The Deputy Mayor,
2. The MMIC (Conservancy and Vehicle)
3. The MMIC (Environment)
4. The Finance Officer,
5. The Principal P.S. to Hon'ble Mayor, (with a request to place this before the Non-Governmental Organizations, SMC)
6. The P.A. to Commissioner
7. Office Copy

- Siliguri Municipal Corporation

Headmaster
Musal Tikswari Adhikari High School
P.O. Sevoke Road, Dist. Jalpaiguri



Received by A. Saha

Received
Principal
Nirmala Convent School
Siliguri-734008
Jalpaiguri Dt., W.B.



Received
S. Banerjee
02/04/24
HEADMISTRESS
ASHRANPAPA SILIGURI

Commissioner
Siliguri Municipal Corporation

Assistant Head Master
Aabi Sukanta High School (H.S.)
P.O. Pradhan Nagar
B. J. Colony



By Aabi Saha
02/04/24
HEADMISTRESS
Nilalini Bidyamendir (H.S)
Siliguri

msc/14/24
A. Saha

O/C - 26.



SILIGURI MUNICIPAL CORPORATION

P.O. SILIGURI, DIST. DARJEELING (W.B.), PIN 731001, 2432804, 2435444, 2433277, 2433744, 2435282, 2536311
WEBSITE: www.siligurismc.in. E-mail: smcwb@hotmail.com & smcwb2@gmail.com



Memo No: 54/SML/Ent/1'23-24

Dated: 28/03/2024

To
The,
.....,
.....

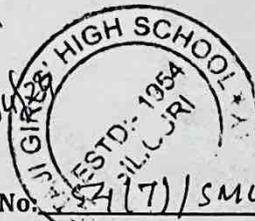
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Received
28/03/2024
21/4/24



Memo No: 54(7)/SML/Ent./1'23-24

Copy to.

1. The Deputy Mayor,
2. The MMIC (Conservancy and Vehicle)
3. The MMIC (Environment)
4. The Finance Officer,
5. The Principal P.S. to Hon'ble Mayor, (with a request to place this before the Hon'ble Mayor, SMC)
6. The P.A. to Commissioner
7. Office Copy

Principal
Munshi Premchand
Mahavidyalaya
Siliguri

Bhutta
Commissioner
Siliguri Municipal Corporation

Dated: 28/03/2024

Siliguri Municipal Corporation
Siliguri Municipal Corporation
Siliguri Municipal Corporation
Siliguri Municipal Corporation
Siliguri Municipal Corporation

Siliguri Municipal Corporation
Siliguri Municipal Corporation



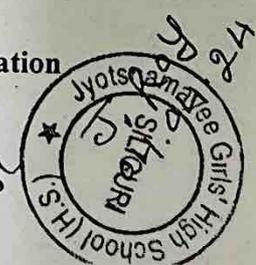
Bhutta
Commissioner
Siliguri Municipal Corporation

Received Content Not Verified

S. Paul
28/03/24
SILIGURI COLLEGE

Received
28/03/24

SUKARU ROY
21/1



O/C - 28 -



SILIGURI MUNICIPAL CORPORATION

Baghajatin Road, P.O. Siliguri, Dist. Darjeeling, PIN 734001
Website : www.siligurismc.in, E-mail : smcwb@hotmail.com ; smcwb2@gmail.com



Memo No. 56 /SMC/Envt./2024-25

Date : 02/04/2024

To
The Secretary,
Siliguri Regulated Market Committee,
Siliguri.

Sub : Reminder to prohibit Plastic and Thermacol usage at Siliguri Regulated Market Complex.

Ref: Memo no. 526/SMC/SWM/15-13. dated 18/12/2015. 73/SMC/Conv/18-19. dated 13/09/2018 and 37/SMC/Envt/23-24. dated 04/10/2023.

It may be noted that several letters were issued, addressed to the Secretary, Siliguri Regulated Market Committee in connection with prohibition of the usage of all kinds of Plastic Carry Bags and all categories of Thermacol within the premises of S.R.M. to maintain a congenial environment. It is pertinent state that Plastic Carry Bags and Thermacols clogs the drains and other passages for the water to flow, resulting stagnation of water and germination of vector borne diseases.

Unfortunately, the environmental situation of Regulated Market Complex is not up to the satisfaction due to non-initiation in banning of Plastic & Thermacol.

You are, therefore, once again directed to prohibit the usage of all kinds of Plastic Carry Bags and all categories of Thermacols to maintain congenial environment in your premises. I am enclosing herewith the copy of NGT's Order and Joint Inspection Report.

Encl : Photocopy of Memo nos.
526/SMC/SWM/15-13, dated 18/12/2015,
73/SMC/Conv/18-19, dated 13/09/2018 and
37/SMC /Envt/ 23-24, dated 04/10/2023.

Shree
Commissioner
Siliguri Municipal Corporation
my

Memo no. 56(3) /SMC/Envt./2024-25 dated 02/04/2024.

Copy forwarded to :

1. The District Magistrate, Darjeeling.
2. The Sub-Divisional Officer, Siliguri.
3. The Executive Engineer, W.B. Pollution Control Board, Matigara.

Shree
Commissioner
Siliguri Municipal Corporation
my

Memo no. 56(3)(7) /SMC/Envt./2024-25 dated 02/04/2024.

Copy forwarded to :

1. The Deputy Mayor, Siliguri Municipal Corporation.
2. The Member, Mayor-In-Council, (Conservancy & Vehicle), Siliguri Municipal Corporation.
3. The Member, Mayor-In-Council, (Environment), Siliguri Municipal Corporation.
4. The Secretary, Siliguri Municipal Corporation.
5. The Principal P.S. to Mayor, Siliguri Municipal Corporation - with a request to place this before the Hon'ble Mayor.
6. P.A. to Commissioner, Siliguri Municipal Corporation.
7. Office Copy.

Shree
Commissioner
Siliguri Municipal Corporation
my

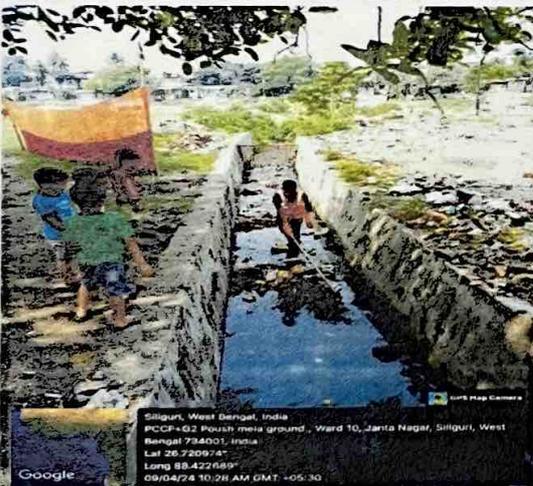
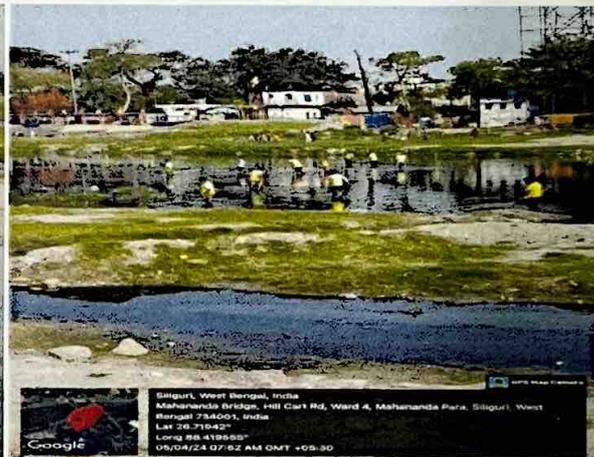
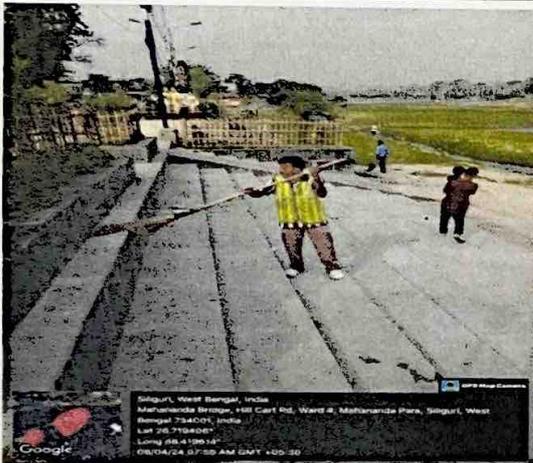
RECEIVED
MARKET COMMITTEE
SILIGURI
W.B. POLLUTION CONTROL BOARD
MATIGARA
PARIBAHAN NAGAR
PO MATIGARA - 734009
DIST - DARJEELING

Shree
3/4/24
02/04/24

N. DAS
03/04/24
RULY
22/04/24

Divisional
02 APR 2024

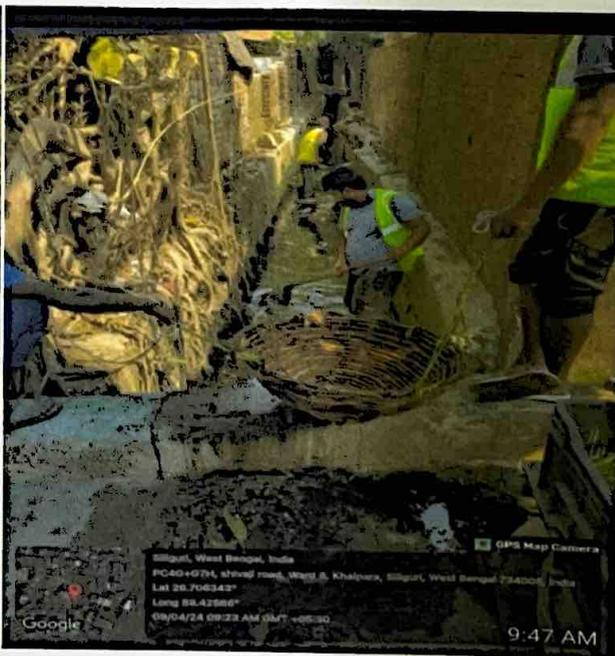
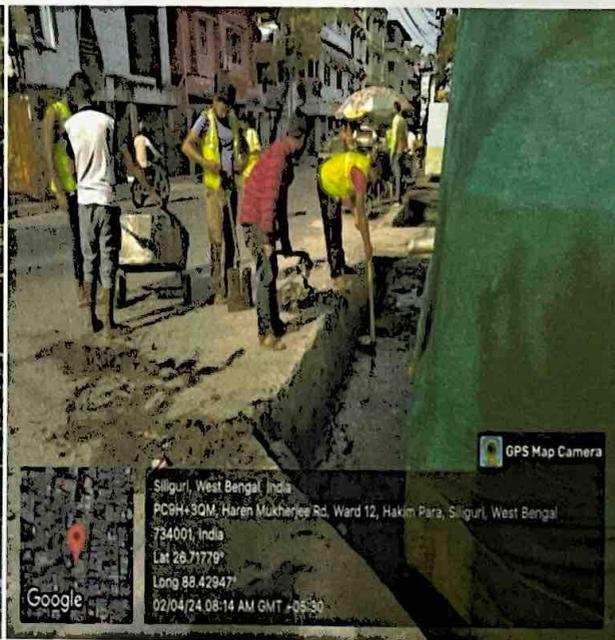
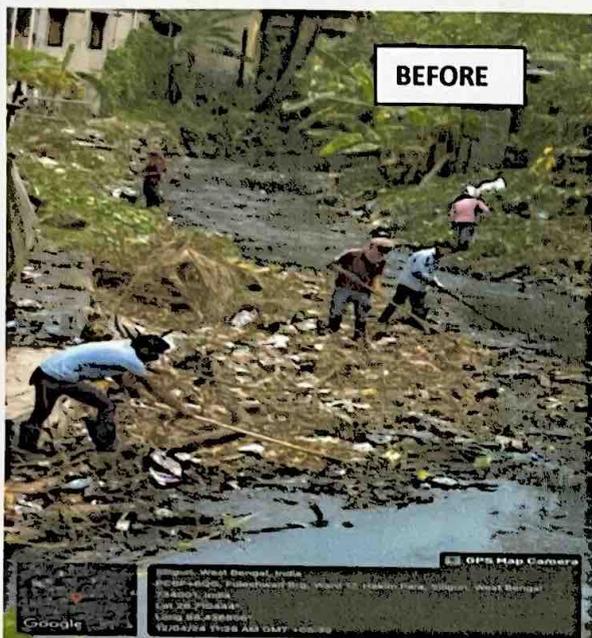
Siliguri Municipal Corporation Conservancy Department

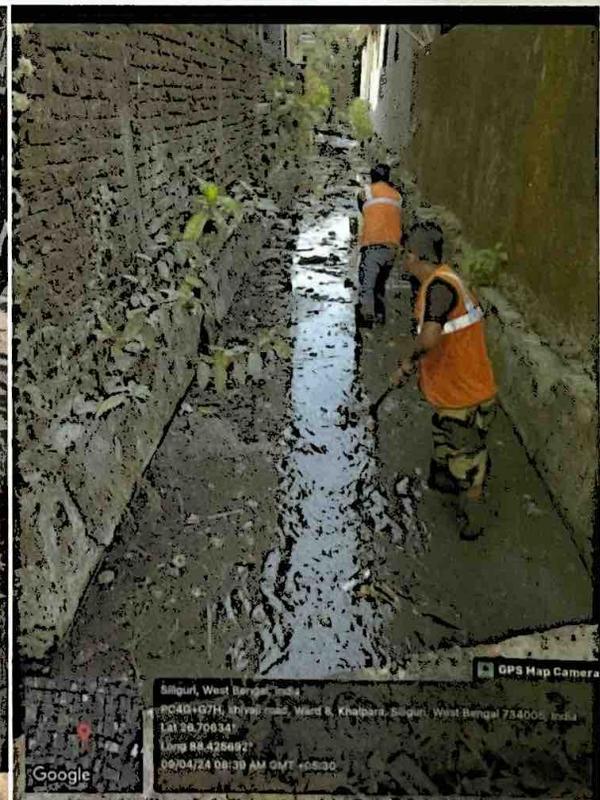
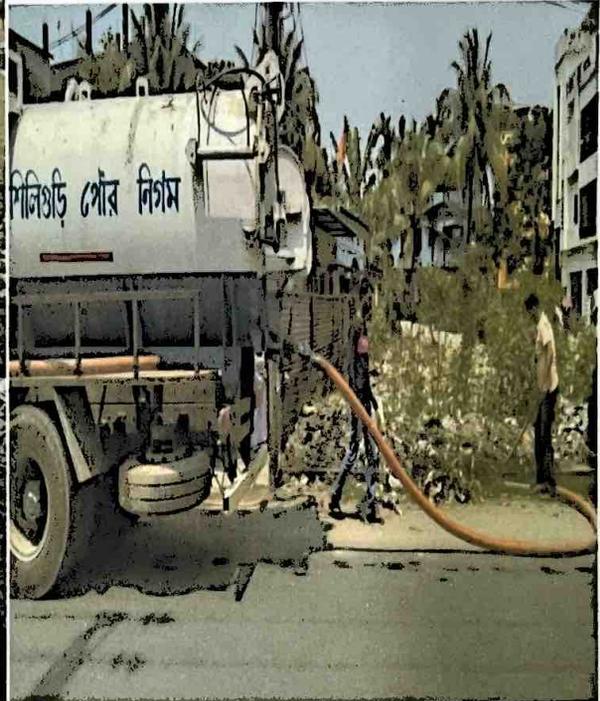
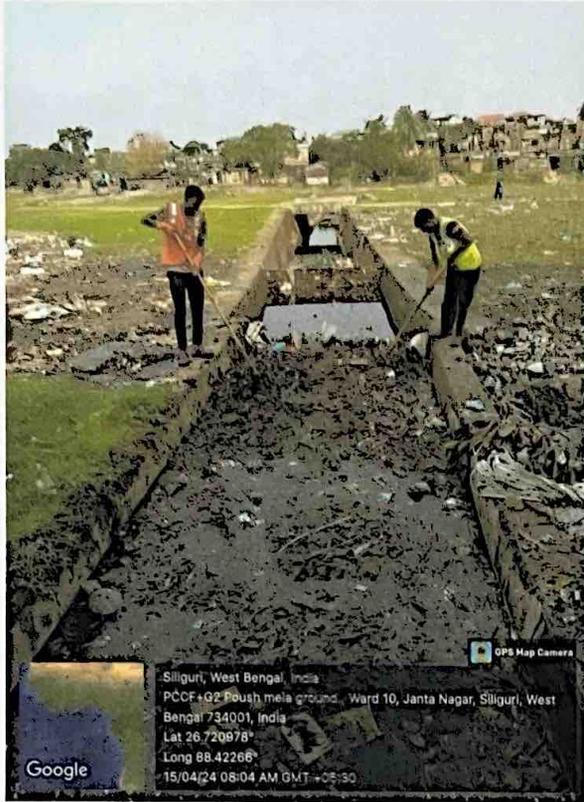


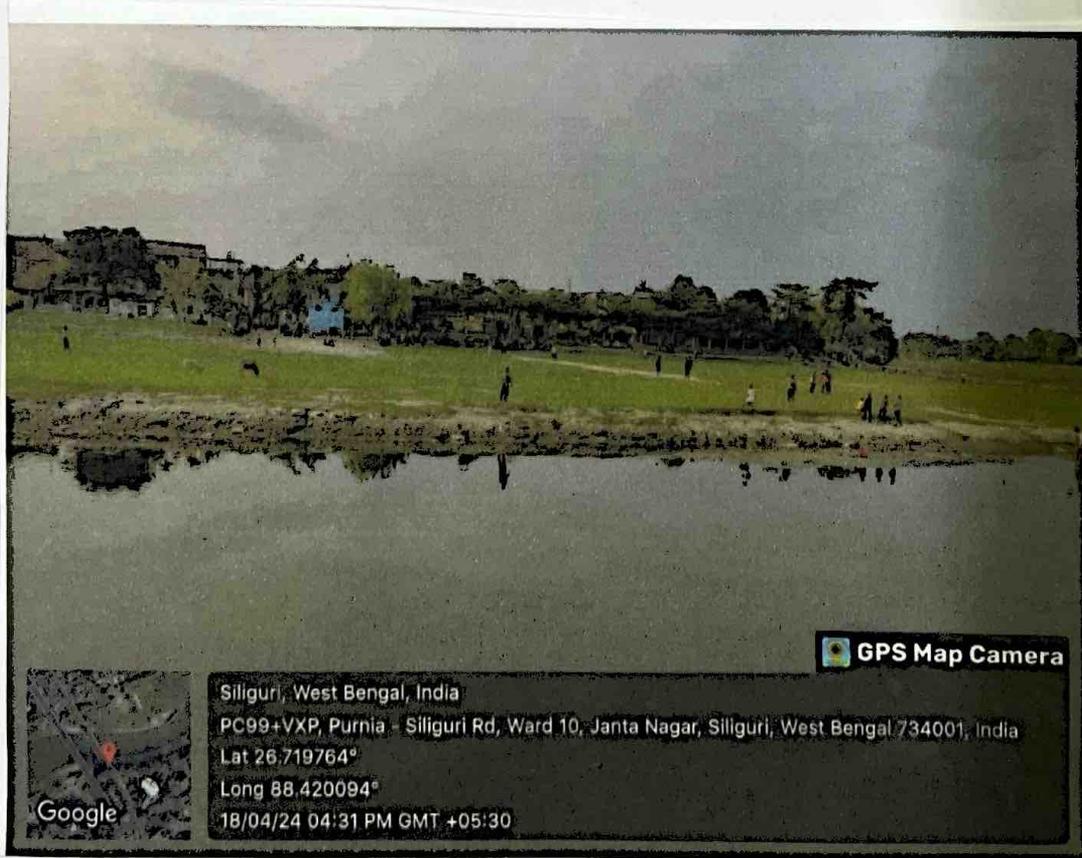
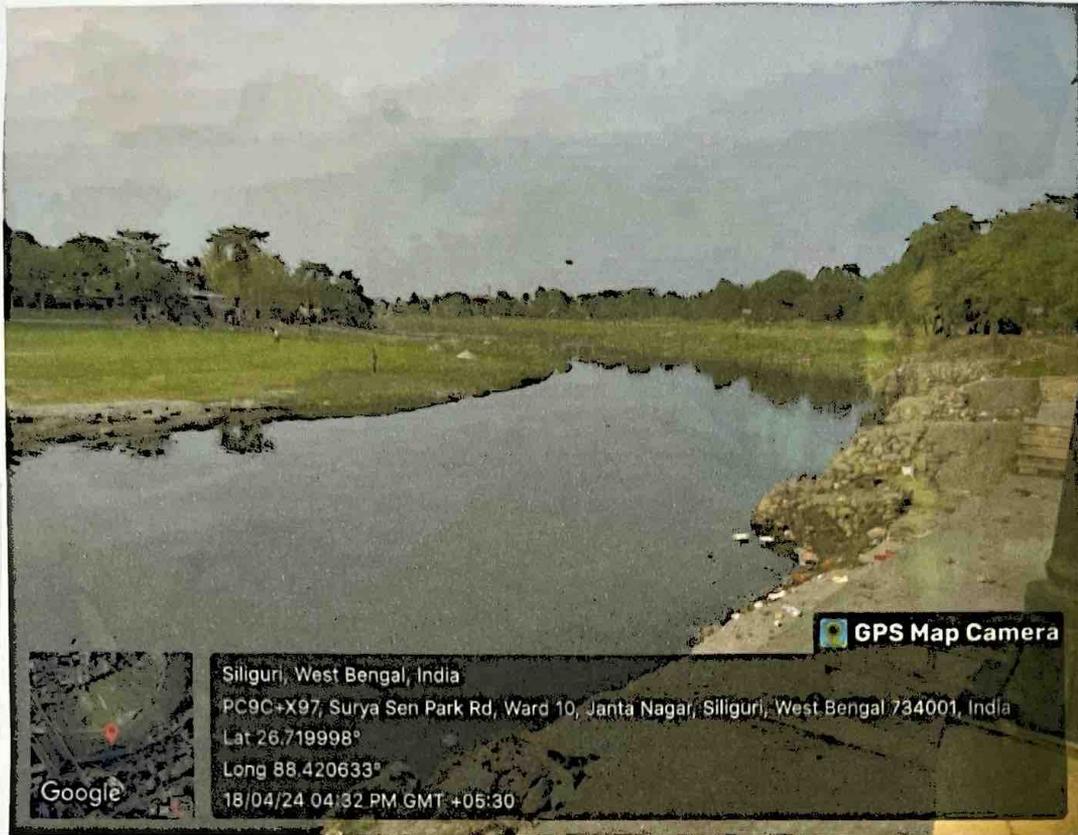
• 15 nos. Mahananda Task Force Team (45 nos. workers) has been deployed for High Drain outlet and River Cleaning.

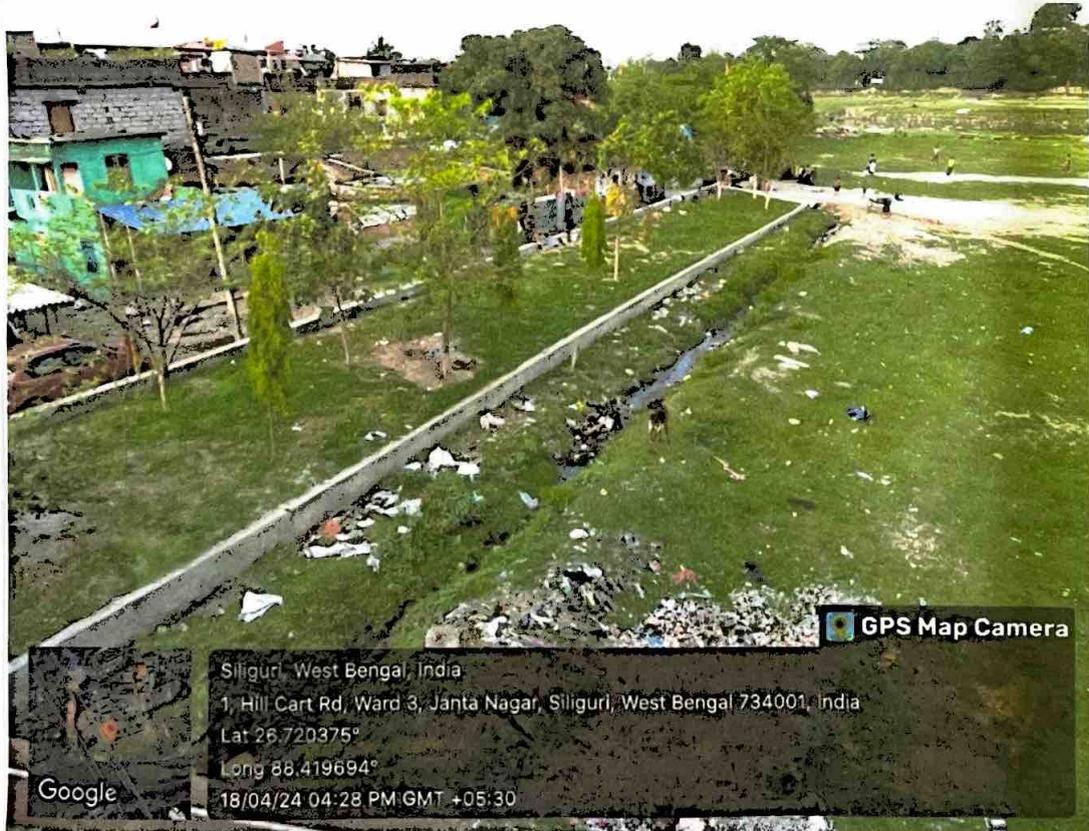
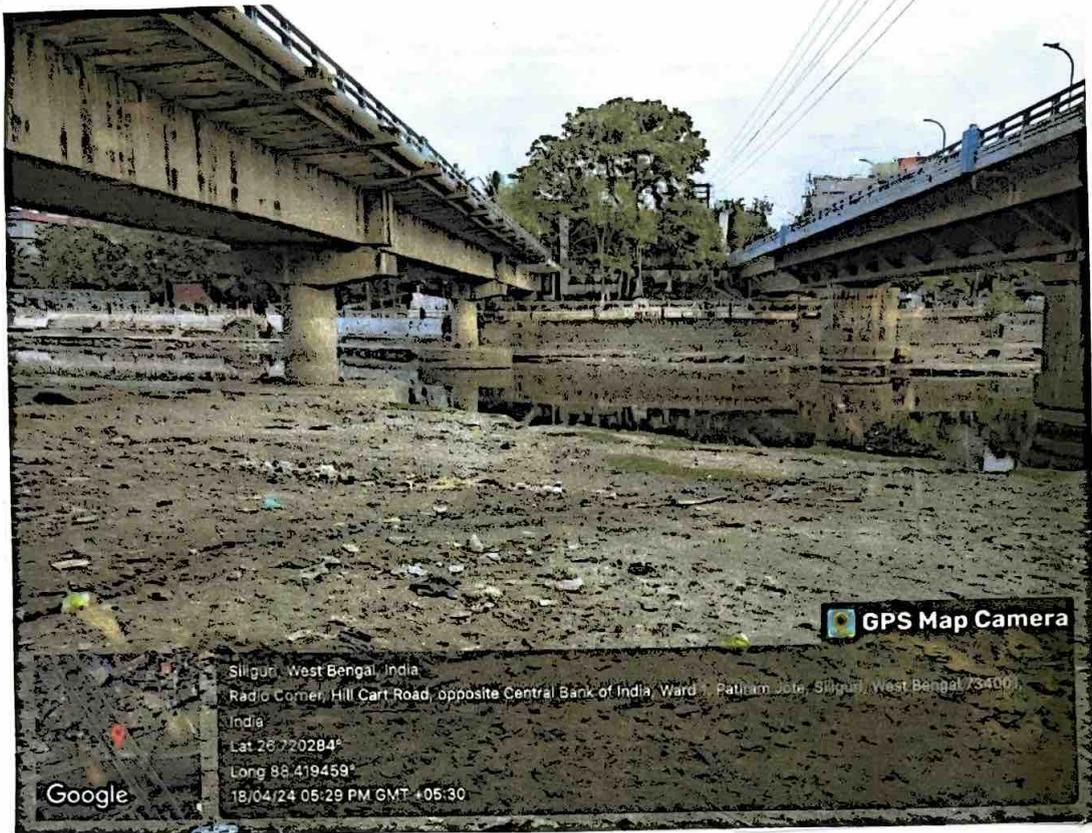
- 30 -

SILIGURI MUNICIPAL CORPORATION CONSERVANCY DEPARTMENT HIGH DRAIN CLEANING ACTIVITIES









250 NOS. LABOURS SPECIALLY ENGAGED FOR RIVER SIDE HIGH DRAIN CLEANING. HIGH DRAINS NAME ARE GIVEN BELOW ---

1. Sitalapara High drain
2. Natunpara High Drain
3. Ganganagar High Drain
4. Santoshi Para High Drain
5. Jyotinagar High Drain
6. Surja Sen Park high drain
7. Dasharath Polly High Drain
8. Lakhi Colony High Drain
9. Bhupendra Nagar High Drain
10. Paresh Nagar high drain
11. Samar Nagaar high Drain
12. Baghajatin Colony High Drain
13. Lohapotty High drain
14. RAMGHAT High Drain
15. Coolipara High Drain
16. Thokkar high drain etc.

SILIGURI MUNICIPAL CORPORATION

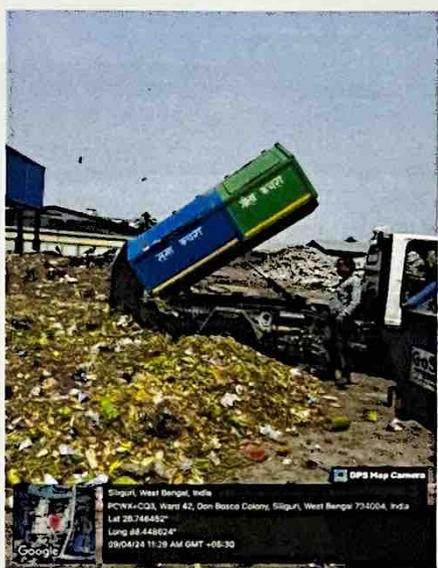
CONSERVANCY SECTION

➤ Fresh Waste Processing plant

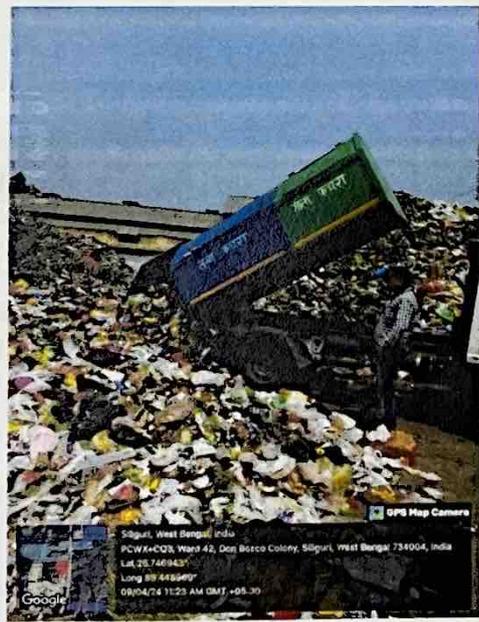
Weighing the loaded vehicles and measured for Dry and Wet waste collected from 47 wards.



Weight Machine



Wet Waste



Dry Waste

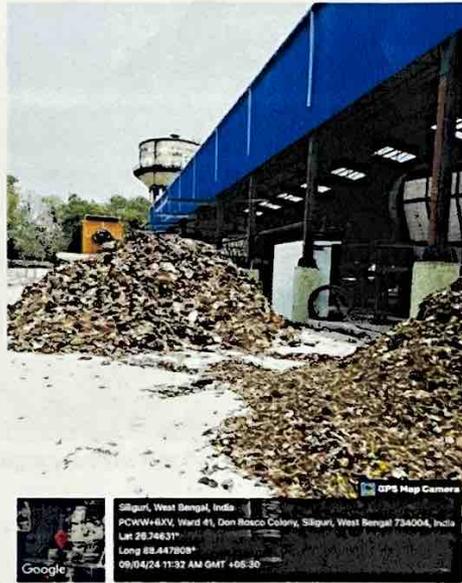
Fresh waste processing with modern machineries.



Trommel Machine for processing of waste.



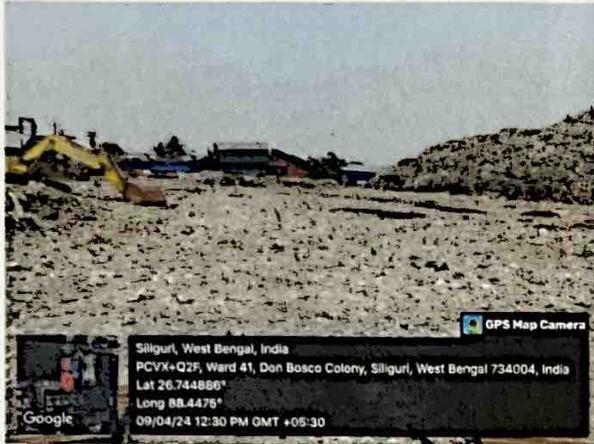
Good Earth



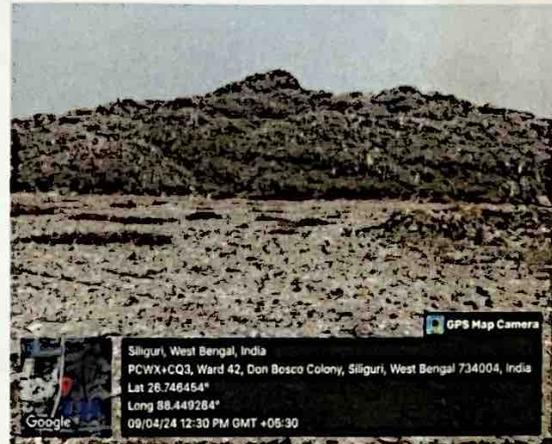
Refused Derived Fuel

All the waste collected from 47 wards in segregated manner are processed regularly and the processing work has just been initiated.

Legacy Waste Processing-



ZONE-2



ZONE-1

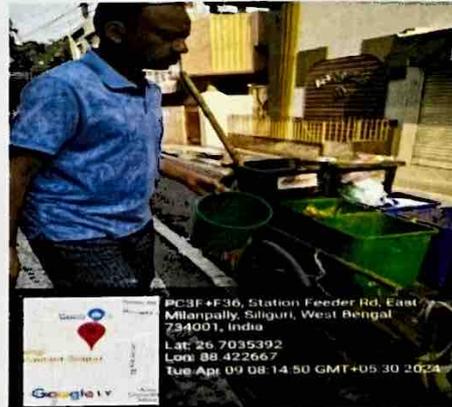
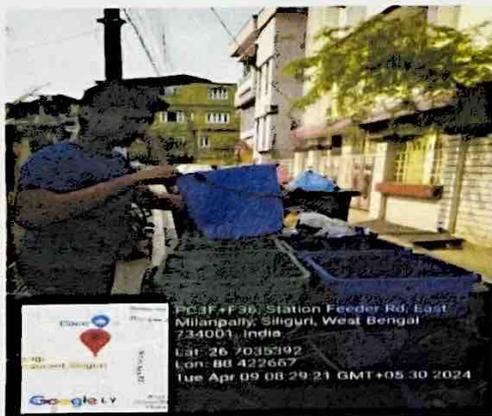
Legacy waste clearance is under process

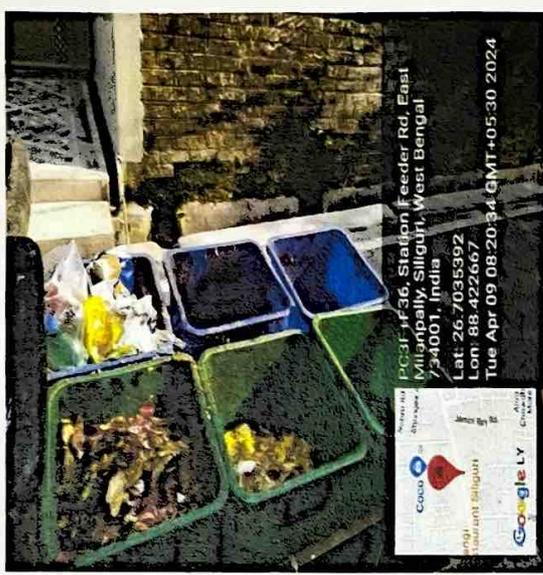


Godown has been constructed where legacy waste has been cleared in the ZONE-2

- a. Legacy waste of almost 5 acre in Zone-3 of Dumping ground has been cleared for fresh waste processing plant.
- b. Around 3.78 lakh Metric tonnes of Legacy waste has been cleared as per report given by the KMDA.

Segregation of domestic waste (Residential and Commercial)





SWM BYE-LAWS has been adopted and passed in the BOC meeting.

- a. Fine will be levied for Non-segregation of Solid Waste for Generators like Individual / Residential / Bulk generators and the charges is Rs. 200.00 to 500.00
- b. Dumping and littering waste in areas like vacant land, streets, etc., penalty charges will be from Rs. 400.00 to Rs. 2000.00.

SILIGURI MUNICIPAL CORPORATION

CONSERVANCY CELL

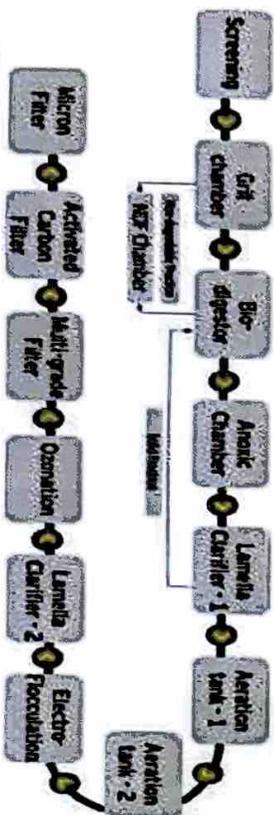
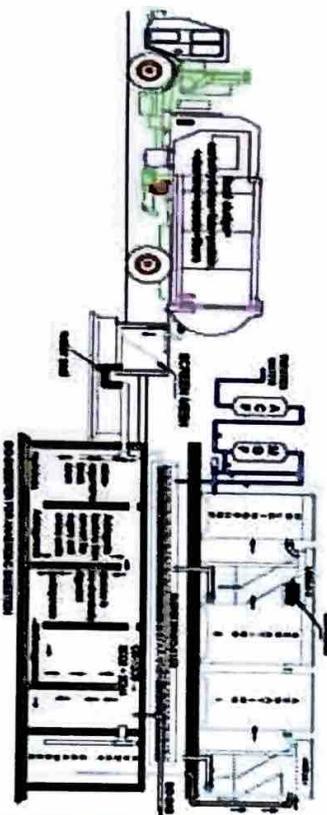
Solid Waste and Liquid Waste Management

- # BIO-MINING
- # FRESH WASTE MANAGEMENT
- # FEACAL SLUDGE MANAGEMENT
- # STP-1,2,3

FEACAL SLUDGE PROCESSING PLANT

- FSTP (30 KLD pilot plant) is proposed at the MRF Centre at SMC (back side present dumping ground) under the supervision of IIT Kharagpur, MED executing the work with SMC.

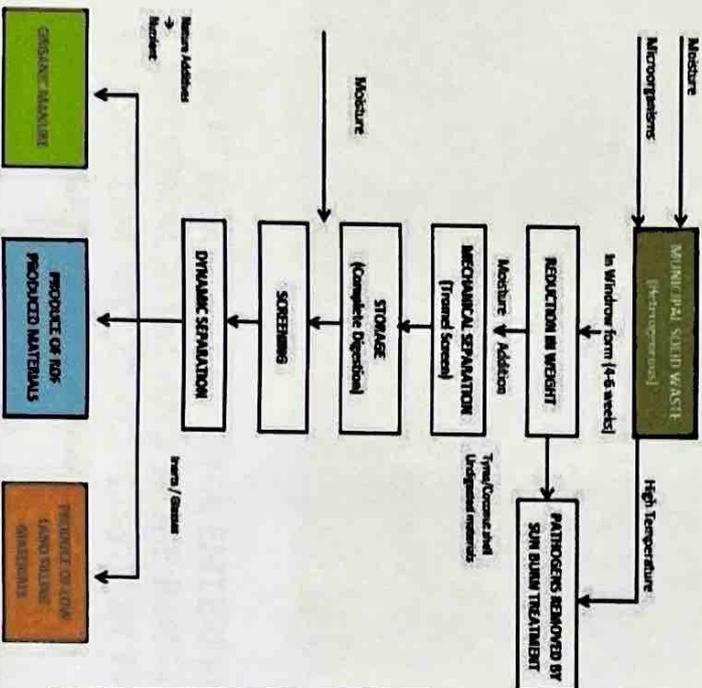
- Project cost. 3.03 Cr.
- Tender under process.



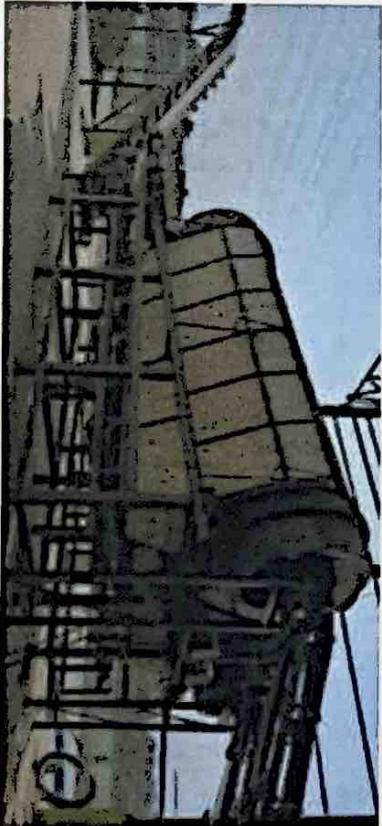
1. Screening- to arrest the solid particles/larger particles at the initial stage.
2. Grit Chamber- to eliminate the sand, silt, Grit etc from sludge.
3. NDF- Non-Degradable Fraction to be collected here from Grit Chamber.
4. Bio-Digester- For degradation of bio-degradable materials by Anaerobic Digestion process.
5. Anoxic Chamber – removal of nitrogen from waste water.
6. Incline Tube Settler-1-For flash mix, flocculation, oil & grease partially, settling settleable solids.
7. Aeration Tank - 1 - To provide air for biological treatment with MBBR media through blower.
8. Aeration Tank -2- To provide air for biological treatment with MBBR media through blower
9. Electro-flocculation- further purification through electro flocculation.
10. Incline Tube Settler- 2 -Setting Settleable Solids
11. Ozonation - For removing odor ,reduce BOD & COD , Kill bacteria.
12. Multi Grade Filter- For removing the fine biomass escaping the tube settler
13. Activated Carbon Filter - For removing the odor & color
14. Treated Water Tank- For collecting treated effluent

FRESH WASTE PROCESSING PLANT

- FRESH WASTE PROCESSING IS RUNNING IN ZONE-C WITH THE CAPACITY OF 170 TON PER DAY IN THAT 102 MT FOR WET WASTE AND 68 MT FOR DRY WASTE IN PHASE-I
- EASTERN ORGANIC FERTILIZER IS THE AGENCY FOR THIS PROJECT, WHO WILL CARRYOUT THE PROCESS FOR 10 YRS.
- AGENCY WILL GET RS. 480 PER TON FROM SUDA
- SCHEMATIC FLOW CHART _



WIND ROWS

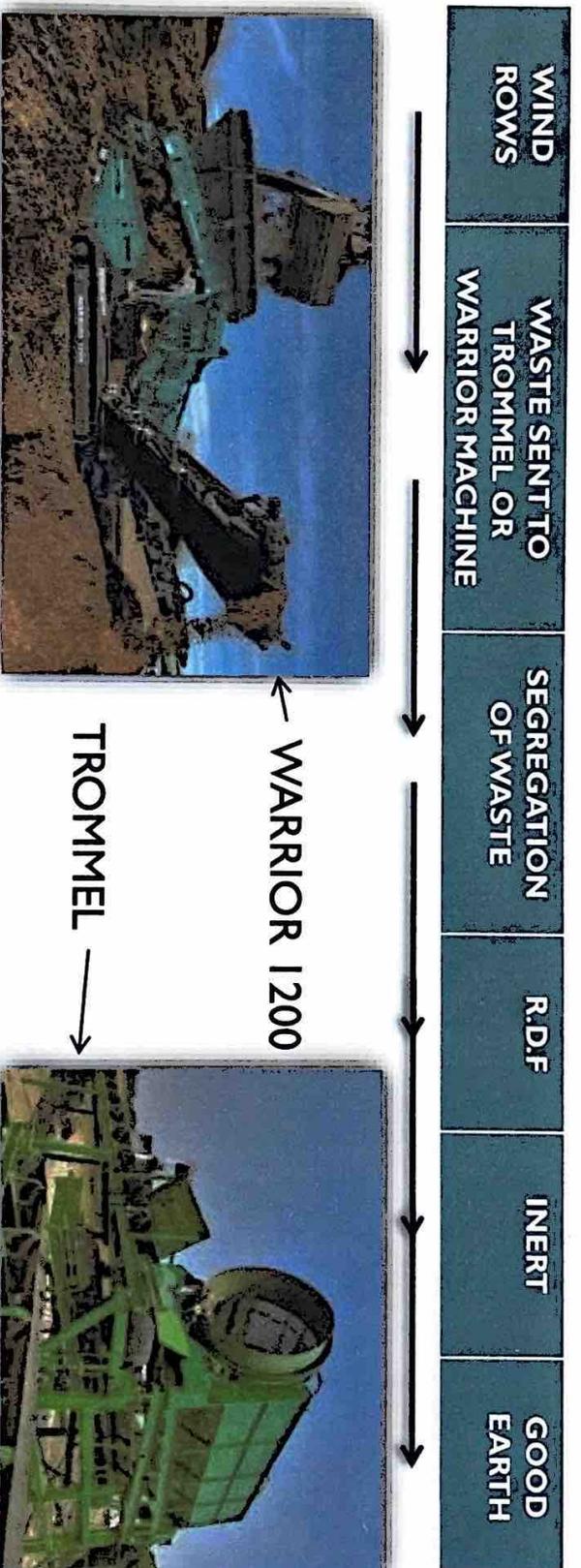


TROMMEL FOR SEGREGATION

13

BIO-MINING PROCESSING

- The scientific process of excavation, treatment, segregation and gainful utilization of aged municipal solid waste or legacy waste is called Bio-mining.
- **WORK FLOW** _



IN 1ST PHASE AAKANKSHA ENTERPRISE (APOINTEED BY KMDA) WORKED IN ZONE-C, ADDITIONAL ZONE AND SOME PART OF ZONE-B AND ALREADY PROCESSED 3,79,297.094 MT LEGACY WASTE IN THAT RDF 22,102.61 MT. INERT 1,35,841.83 MT. GOOD EARTH 2,03,598.14 MT

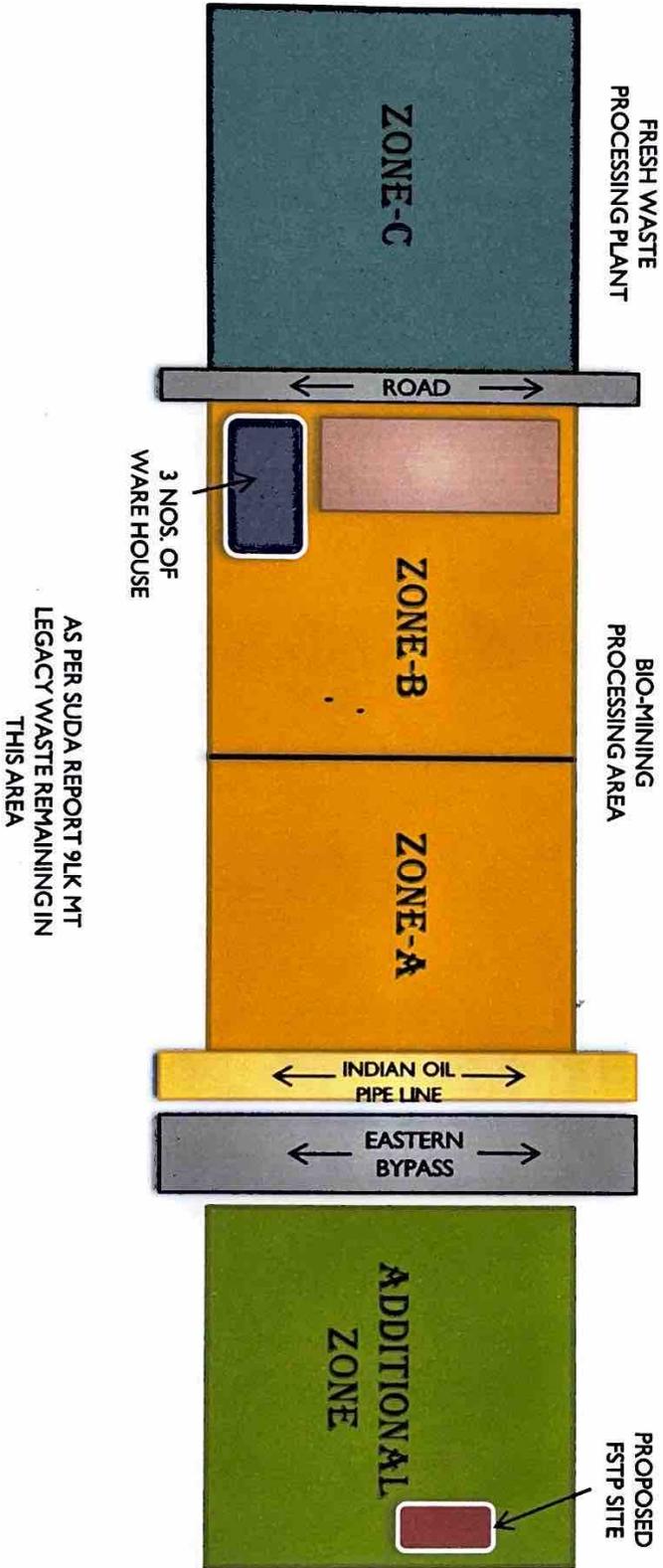
IN 2ND PHASE SUDA FLOAT THE TENDER FOR 10LK MT. OF LEGACY WASTE, APPROX ESTIMATE 55 CR.

✓ 42.

43.

DUMPING GROUND LAYOUT

24 Acre land in dump yard, it has been divided into four zones ZONE A, ZONE-B, ZONE-C, ADDITIONAL ZONE



Projects for solid and liquid waste treatment & processing to maintain the environmental balance.

PROJECTS	WORK EXECUTING AUTHORITY.	PROJECT COST	REMARKS
BIO-MINING PH-1 (3.78 LK MT.)	KMDA	18.66 CR.	WORK COMPLETE
BIO-MINING PH-2 (10 LK. MT.)	SUDA-SMC	55 CR. (APPROX)	TENDER UNDER PROCESS
FRESH WASTE MANAGEMENT	SUDA-SMC	RS. 480 PER MT.	WORK ONGOING
ESTP	MED	3.03 CR	TENDER UNDER PROCESS
STP-1	SMC-KMDA	225 CR.	DPR UNDER PROCESS
STP-2 (24 MLD)	KMDA-SMC	54.42 CR.	WORK ONGOING.
STP-3 (32 MLD)	KMDA-SMC	18.92 CR.	WORK ONGOING

- 44 -

SEWAGE TREATMENT PLANT (STP)

- WE HAVE TOTAL 3 NOS. OF STP, MAHANANDA RIVER RIGHT SIDE STP-1, MAHANANDA RIVER LEFT SIDE STP-2 AND JORA PANI FULESWARI STP-3
- STP-2 & STP-3, CONSTRUCTION WORK ONGOING AND KMDA EXECUTING THE WORK.
- STP-1 IS UNDER DPR STAGE.

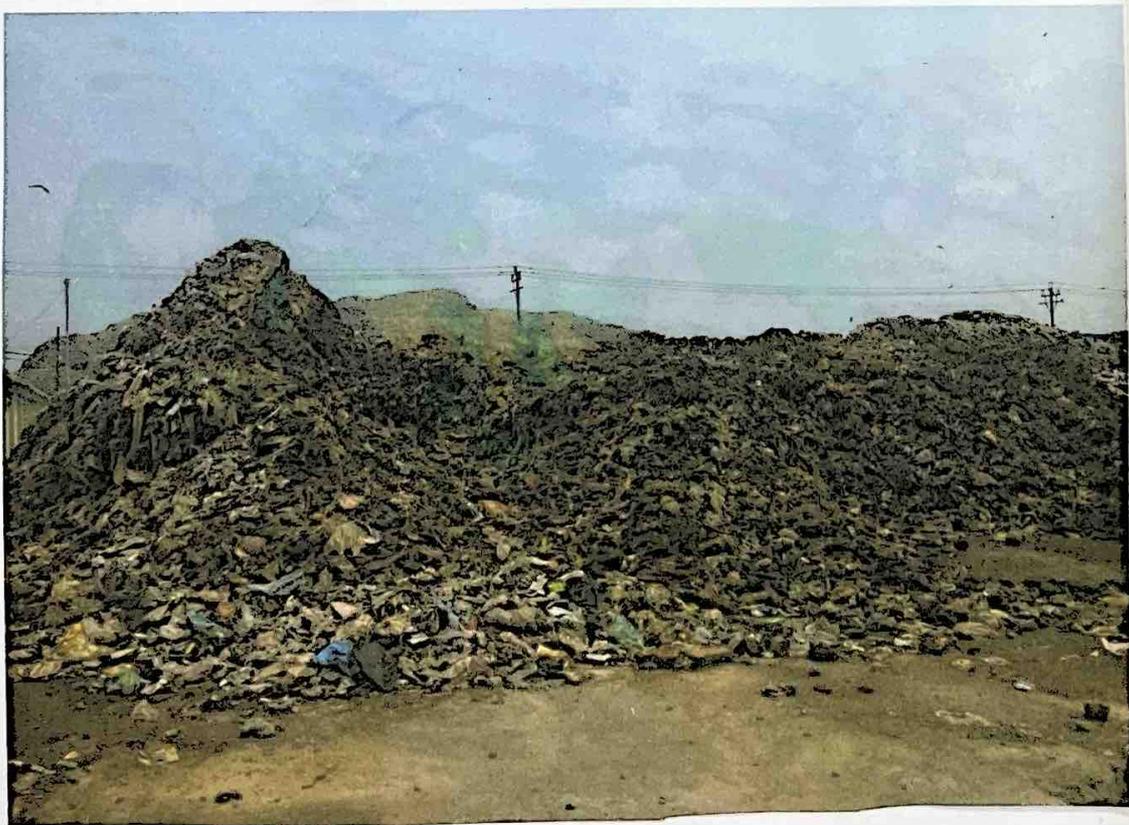
STP	CAPACITY	PROJECT COST	PROJECT AREA	PLANT LOCATION
STP-1	27 MLD	225 CR.	RIGHT BANK OF MAHANANDA	MAHANANDA- BALASON RIVER CONFLUENCE POINT
STP-2	24 MLD	54.42 CR.	LEFT BANK OF MAHANANDA	SITALA PARA, WARD NO. 31
STP-3	32 MLD	18.92 CR.	JORAPANI- FULESWARI	FULBARI

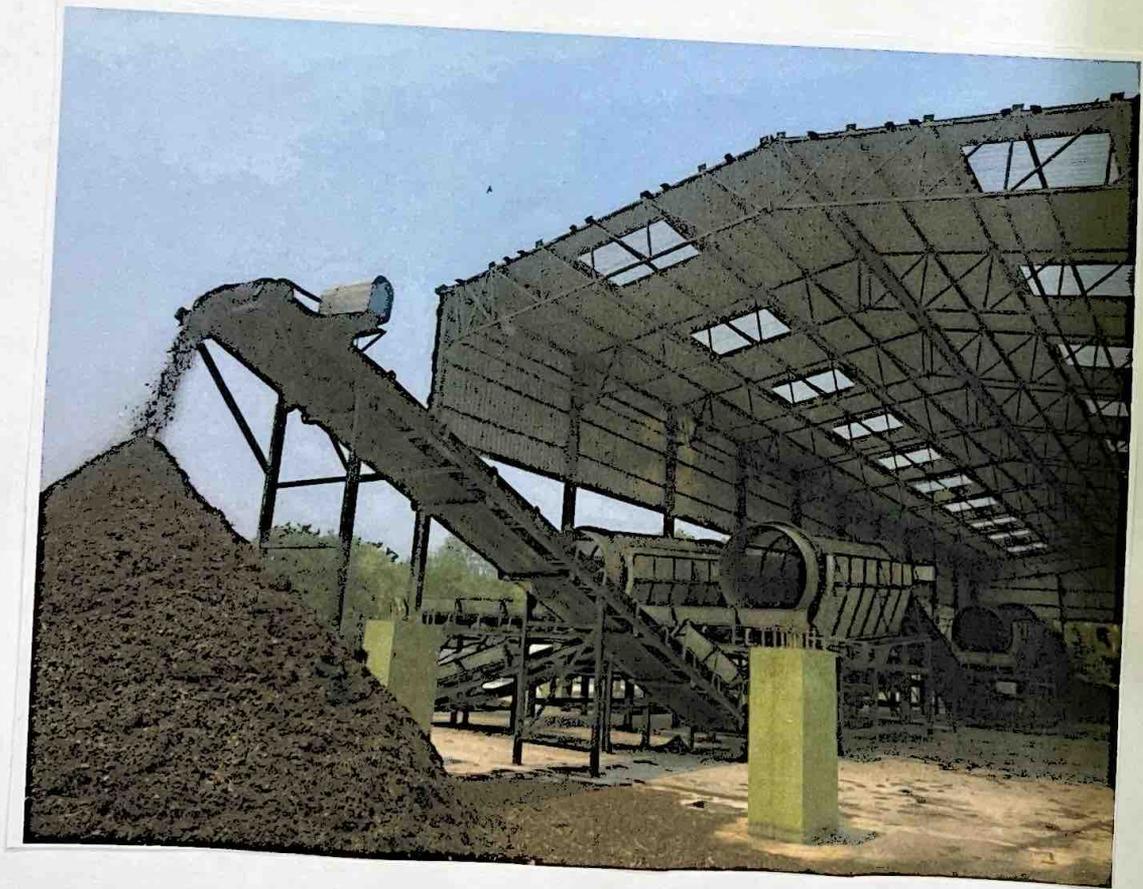


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- 46.







**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 117/2023/EZ

APARNA SARKAR

.....Applicant

Vs

STATE OF WEST BENGAL AND OTHERS

.....Respondents

**Counter-Affidavit on behalf of the
respondent no.1 in compliance with the
order dated 22.03.2024, passed by the
Hon'ble Tribunal.**

Advocate-on-Record:

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